NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER

: CP/80/2016

NAME OF THE APPLICANT

: TROPICAL AGRO SYSTEM INDIA PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsel for the applicant present. Joint Director, Office of the Regional Director present. Time is adjourned at request of both counsels to make submissions. Put up on 02.01.2018.

-50 -S Vijayaraghavan Member (Technical)

- Sel-K Anantha Padmanabha Swamy Member (Judicial)

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